

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 06-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
M. R. Shamshad, AOR

For Respondent(s)

Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent Nos.1 to 6 for filing counter affidavit within four weeks.

The Id. Counsel for the petitioner is directed to cure the defects in the application for substitution of the legal representatives of the deceased respondent No.34 within two weeks, as last opportunity.

Last and final opportunity is granted to the Id. Counsel for the petitioner for taking fresh steps for service of respondent Nos.7, 9, 10, 15, 18, 22 to 24, 28, 29 and 33 within two weeks. Notice thereafter be issued.

Rest of the respondents have been served but no one has entered appearance.

List again on 20.11.2017.

RAJESH KUMAR GOEL
Registrar